

(b) if so, the details thereof;

(c) the reaction of the State Government of Bihar, West Bengal, Orissa and Madhya Pradesh thereto;

(d) by when the new formula is likely to be implemented; and

(e) the steps taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) to (d) Do not arise.

(e) The Union Home Minister held discussion on the subject with the Chief Ministers of Bihar and West Bengal on 18-2-92. A meeting at the official level was held by the Union Home Secretary with the Chief Secretaries to the Governments of Madhya Pradesh, West Bengal and Orissa and Home Secretary, Bihar on 27-2-92.

घुसपैठियों द्वारा आपराधिक गतिविधियाँ

1046. डा० ज़िनेन्द्र कुमार जैन :

श्री राम जेटमलानी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण एशिया अनुसंधान केन्द्र ने सीमावर्ती राज्यों में बंगलादेश के घुसपैठियों द्वारा बड़े पैमाने पर आपराधिक गतिविधियों में लिप्त होने के सम्बन्ध में अपना प्रतिवेदन दिया है; और यदि हाँ, तो उस प्रतिवेदन का ब्योरा क्या है;

(ख) क्या सरकार ने इस मामले में कोई जांच की है यदि हाँ, तो उसके क्या परिणाम निकले हैं; और

(ग) सरकार ने इस सम्बन्ध में और क्या कार्यवाही की है?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम०एम० जैकब, : (क) सरकार को दक्षिण एशिया अनुसंधान केन्द्र नामक किसी ऐसे संस्थान की जानकारी नहीं है जिसने इस विषय पर अपनी रिपोर्ट दी हो।

(ख) और (ग) प्रश्न नहीं उठता।

Misuse of C.R.P.F. Vehicles

1047. SHRI SHIV PRATAP MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the misuse of C.R.P.F. vehicles by families of officers including officers of his Ministry, who get such vehicles for unofficial use, during the last two years; and

(b) if so, the measures Government propose to take to check the misuse?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) There has been no report about misuse of vehicles either by C.R.P.F. officers or by officers of M.H.A. during the last 2 years.

(b) Does not arise.

Misuse of TADA in Tamil Nadu

1048. SHRI TINDIVANAM G. VENKATRAMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of misuse of TADA in Tamil Nadu;

(b) whether it is a fact that Civil Service Officers are cowed down by misuse of TADA;

(c) whether Government propose to call for the TADA Cases involving political arrests; and

(d) whether Government are aware of the arrest of an ex-Minister of Tamil Nadu and her husband?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) A report has been called for in the matter from the Government of Tamil Nadu. The same is awaited.

Expenditure on BJP's Ekta Yatra

1049. SHRI E. BALANANDAN:

SHRI JAGADISH JANI:

SHRI V. GOPALSAMY:

SHRI PASUMPON

THA. KIRUTTINAN:

SHRI M. A. BABY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the expenses incurred by Government on providing security and protection to the BJP's recent Ekta Yatra upto Jammu and Kashmir; and

(b) the number of military helicopters and army personnel deployed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) Public Order is a State subject as it is included in List II-State List of the Seventh Schedule of the Constitution. The Government of Jammu & Kashmir has informed that at the request of President of BJP, arrangements were made for airlifting him alongwith 16 associates from Udhampur to Srinagar. The expenses of Rs. 1,32,716.00 on this account have since been paid by the BJP, to the concerned agencies/organisations.

भारत-पाक सीमा

1050. श्री शंकर दयाल सिंह :

श्री राघवजी :

डि० अबरार अहमद :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने कश्मीर से गुजरात तक फैली पाकिस्तान सीमा के साथ साथ काटेदार तारों की बाड़ लगाने का निर्णय लिया है ;

(ख) यदि हाँ, तो अब तक इस संबंध में कितनी प्रगति हुई है और बाड़ लगाने का कार्य कब तक पूरा कर लिए जाने की संभावना है ;

(ग) पिछले 6 महीनों के दौरान जितनी सीमा पर बाड़ लगाई गई है उसकी लम्बाई कितनी है ;

(घ) क्या बाड़ लगाने के कार्य में किसी बाधा का सामना करना पड़ रहा है ;

(ङ) पिछले तीन वर्षों के दौरान राजस्थान में भारत-पाक सीमा पर गिरफ्तार किये गये तस्करो की संख्या कितनी है और उनसे क्या क्या चीजें कब्जे में ली गई हैं ; और

(च) इस प्रकार की तस्करी को रोकने के लिए सरकार ने अब तक क्या कदम उठाये हैं ?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम०एम० जैकब) : (क) से (ग) पाकिस्तान सीमा के साथ साथ चुनिन्दा क्षेत्रों में काटेदार तार लगाने का कार्य हाथ में लिया गया है । अब तक पंजाब सीमा पर 356 किलोमीटर क्षेत्र में तार लगाई जा चुकी है । पिछले छः माह के दौरान राजस्थान सीमा पर 144 किलोमीटर क्षेत्र में तार लगाने का काम हाथ में लिबा गया था जिसमें से 113 किलो-